

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 314)

श्री मधु लिमये (मुंबेर) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 100)

श्री मधु लिमये (मुंबेर) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

(Amendment of sections 2, 38 and 43)

श्री नीतिराज सिंह चौधरी (होशंगाबाद) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि सिविल प्रक्रिया संहिता, 1908 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

श्री नीतिराज सिंह चौधरी : मैं विधेयक को पेश करता हूँ ।

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of sections 7 and 33 and insertion of new section 11C)

SHRI SRINIBAS MISRA (Cuttack) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI SRINIBAS MISRA : I introduce the Bill.

LOKPAL BILL*

SHRI P. K. DEO (Kalahandi) : I beg to move for leave to introduce a Bill to make provision for the appointment and functions of an authority named Lokpal for the investigation of administrative acts in certain cases and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to make provision for the appointment and functions of an authority named Lokpal for the investigation of administrative acts in certain cases and for matters connected therewith."

The motion was adopted.

SHRI P. K. DEO : I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Insertion of new sections 7A and 7B)

श्री शोम प्रकाश त्यागी (मुरादाबाद) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

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